

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2014  
ANSWERED ON:21.07.2004  
COLLECTING MONEY FROM SUPPLIERS  
Singh Shri Prabhunath

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) whether the Kendriya Bhandar has collected several hundreds crores of rupees from the suppliers by way of security deposits and invested the same into their day-to-day business activities without paying any interest on their money to the suppliers;

(a) if so, the details thereof;

(b) whether agreements have been signed between the suppliers and the Kendriya Bhandar to use suppliers' money for business activities of the Kendriya Bhandar without payment of any interest;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the action taken/proposed to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): As on 31.3.2004, the tentative figure of security deposit with Kendriya Bhandar (KB) stands at Rs.3.38 crores. The amount of security deposit held by KB is reflected in their Balance Sheet as Current Liability.

(c) & (d): As per terms and conditions of registration/agreement with the supplier, no interest is payable to the supplier on security deposit.

(e): Does not arise.